CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF HIMACHAL FIBRES LIMITED

(Regd. Office: Plot No. 43-44, Industrial Area, Barotiwala, Solan, Himachal Pradesh.)
Tel. No. - 01792-253034

This Corrigendum to the Detailed Public Statement ("Corrigendum to DPS") is being issued by Mefcom Capital Markets Limited (the "**Manager to the Offer**") on behalf of Mr. Mayank Malhotra, M/s Balmukhi Textiles (P) Ltd, M/s Brijeshwari Textiles (P) Ltd, M/s Shiva Spinfab (P) Ltd (the "**Acquirers**") in respect of the open offer to the equity shareholders of HIMACHAL FIBRES LIMITED (the "**Target Company** " or "**HFL**") pursuant to and in compliance with Regulation 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011(the "**Regulations**"). This Corrigendum to DPS should be read in conjunction with original Detailed Public Statement appeared on June 4, 2012 (Monday) in the Business Standard (English-All Editions), Business Standard (Hindi-All Editions) and Apna Mahanagar (Marathi-Mumbai Edition).

The term used in this Corrigendum to DPS have the same meaning assigne4d to them in DPS issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company (HFL) are requested to note following information related to the Open Offer:

a. SEBI Observation

On behalf of the Acquirers; the Manager to the Offer has received SEBI's SEBI's observations vide its letter bearing reference no. CFD/DCR/TO/PM/OW/17791/2012 and dated August 7, 2012 ("Observation Letter") in terms of proviso to regulation 16(4) of the SEBI (SAST) Regulation, 2011.

b. The Revised Activity Schedule of the Open Offer is as follows:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Publication of Detailed Public Statement in newspapers	June 04, 2012	Monday	June 04, 2012	Monday
Last date of Filing of the Draft Offer Document with the SEBI	June 11, 2012	Monday	June 11, 2012	Monday
Last date of a Competing Offer	June 25, 2012	Monday	June 25, 2012	Monday
Identified Date*	July 04, 2012	Wednesday	July 04, 2012	Wednesday
Date by which the Letter of Offer will be dispatched to the shareholders	July 10, 2012	Tuesday	August 22, 2012	Wednesday
Last date for upward revision of Offer Price and/or Offer Size	July 13, 2012	Friday	August 24, 2012	Friday
Last date by which Board of the Target Company shall give its recommendation	July 17, 2012	Tuesday	August 24, 2012	Friday
Advertisement of schedule of activity for open offer, status of statutory approval in newspapers and sending the same to SEBI, Stock Exchange and Target Company	July 17, 2012	Tuesday	August 28, 2012	Tuesday
Date of commencement of tendering period	July 18, 2012	Wednesday	August 29, 2012	Wednesday
Date of closing of tendering period	July 31, 2012	Tuesday	Sep. 11, 2012	Tuesday
Date by which communicating rejection/ acceptance and payment of consideration for applications accepted	August 14, 2012	Tuesday	Sep. 25, 2012	Tuesday

*Identified Date is only for the purpose of determining the names of the Shareholders as on such date to whom the Letter of Offer would be sent being all shareholders (except the promoters/promoter group of the Target Company) whose names appear on the register of members of the Target Company and also to those persons who own the shares at any time prior to the closure of the offer, but are not the registered equity shareholders and as regards the beneficial owners of the dematerialized shares, whose names appear as beneficiaries on the records of the respective depositories, at the close of business on July 4,2012.

All other terms and conditions remain unchanged.

The Acquirers accepts full responsibility for the information contained in this Corrigendum to DPS and also for fulfillment of the obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to DPS will be available at SEBI website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers

MEFCOM (financial services & solutions)

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Date : August 16, 2012
Place : New Delhi